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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.280/2018 in CP(IB) No.116/9/HDB/2018
NAME OF THE COMPANY	Trident Cemphar Ltd
NAME OF THE PETITIONER(S)	Aero Chem Impex Pvt Ltd
NAME OF THE RESPONDENT(S)	Trident Cemphar Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. Vikram	ADV	7032416379,	

ORDER

Learned counsel Mr.Nitish Bandary present on behalf of
Mr.P.Vikram for Respondent.

At request of counsel for Operational Creditor.

List the matter on 14.09.2018.


MEMBER JUDICIAL